## **Revival of Cooperative Banks**

1416. SHRI BIRENDER SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a revival plan consisting of cleansing of balance sheets of cooperative banks was made by Government under the Vaidyanathan Committee Report amounting to Rs. 13,596 crore;
- (b) whether the plan entailed widespread amendments of respective State Cooperative Societies Acts embracing legal and institutional changes, many of which militated against democratic principles;
- (c) if so, the States which amended their Acts and availed financial assistance and those which disagreed to sign MoUs;
- (d) whether this package aggravated the State participation and control on an egregious basis; and
- (e) the amount released so far and whether it has affected growth of self-reliance in cooperatives?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT):
(a) A package for revival and strengthening of Short-Term Cooperative Credit Structure (STCCS) in the country formulated on the basis of recommendations of Vaidyanathan Committee is presently under implementation with an estimated total financial outlay of Rs. 13596 crore.

- (b) Revival Package entails amendments to respective State Cooperative Societies Act with a view to introducing legal and institutional reforms necessary for making STCCs a democratic, self-reliant and efficiently functioning organization.
- (c) 21 States *viz.* Andhra Pradesh, Arunachal Pradesh, Bihar, Gujarat, Haryana, Karnataka, Jammu and Kashmir, Jharkhand, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Meghalaya, Nagaland, Orissa, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal have amended their respective State Cooperative Societies Act. 16 States namely, Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal have availed financial assistance under the package. 3 States, Goa, Himachal Pradesh and Kerala have not signed Memorandum of Understanding (MoU).
  - (d) No, Sir.
- (e) An amount of Rs. 9846.70 crore (Rs. 8992.36 crore Government of India share and Rs. 854.34 crore State Government share) has been released as on 30.06.2011 under the revival package. Implementation of revival package has facilitated the STCCS entities to function in a democratic and self-reliant manner.